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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 9774 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
West Karbi Anglong, Hamren

Dated Guwahati, the 26th September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ/WKA/2023/Esstt./1/433, dated 29.08.2023

Sir,

With reference to the above, I am directed to inform you that Shri. Dipjyoti Hazarika, Civil Judge (Jr. Div)-cum-JMFC, West Karbi Anglong, Hamren, has been allowed to avail LTC for the block period of 2022-2025, to travel to Swaraj Dweep, Andaman and Nicobar, along with his wife Smti. Priyanka Das, w.e.f. 13.10.2023 to 22.10.2023, by the shortest possible route, as per existing Rules.

Shri Dipjyoti Hazarika may be informed accordingly.

Thanking you,

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9774-9778 /A.
Copy to:-

Dated 26th September, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Dipjyoti Hazarika, Civil Judge (Jr. Div)-cum-JMFC, West Karbi Anglong, Hamren, with reference to his letter dated 25.08.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

25/9/23
REGISTRAR (VIGILANCE)

25.09.2023